

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.Ind-3219/09/HDB/2017
NAME OF THE COMPANY	Neerus Ensembles Pvt Ltd
NAME OF THE PETITIONER(S)	Unigloble sri Sai travel
NAME OF THE RESPONDENT(S)	Neerus Ensembles Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Narendar Naik	Adv	9849387366	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. Narendar Naik learned counsel for the petitioner and he has already complied with the objections raised by the Registry. Post the case on 16.10.2017 for admission.


Member (Technical)


Member (Judicial)